

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri Nikita Thapar-R2
2.	Comp. App. (AT) (Ins) No. 884 of 2021 & I.A. No. 2568 of 2021	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonia Dube	Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 Kiran Sharma

For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 07 of 2022	NCSC Healthcare Pvt. Ltd. & Ors. Vs. The Registrar of Companies & Anr.	Santosh Pandey	
4.	Comp. App. (AT) No. 09 of 2022	Maxim Infrastructure and Real Estate Pvt. Ltd. & Anr. Vs. ---	Prashant Mishra	
5.	Comp. App. (AT) No. 10 of 2022	Surinder Kumar Vashisth & Ors. Vs. Harpal Singh Saini & Ors.	Pathik Choudhury	Sonam Sharma

For Admission (After Notice)

6.	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	Akash Deep Gupta	
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For Hearing

7.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakash Lodha Maheshwari-RP
8.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

9.	Comp. App. (AT) No. 152 of 2021	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors. With	Tuhin Sinha	Aditya Bharech-R1 Punita Khatter
10.	Comp. App. (AT) No. 153 of 2021	Global Leisure & Receptions PTE Ltd. Vs. Punita Khatter & Ors.	Pranay Sarkar	Aditya Bharech-R1 Punita Khatter
11.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
12.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
13.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
14.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra S. Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe
15.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

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By order of Hon'ble Chairperson

-sd/-
Registrar